

**State vs. Gopal Goyal Kanda & Anr.**

06.8.2020

Present: Sh. Manish Rawat, learned Additional PP for the State.  
Sh. R.S. Malik, Ld. Counsel for A-1 Gopal Goyal Kanda.  
Sh. Nikunj, Advocate for A-2 Ms. Aruna Chadha.  
**A-3 Chand Shiv Roop Singh is P.O.**

*Matter is taken up today for hearing through Video Conferencing through unique court ID on CISCO WEBEX Meeting App. hosted by Sh. Brijesh Andani, Reader of the court, in view of the Office Order No.Power/Gaz./RADC/2020/E-7784-7871 dated 30.7.2020 and circular No.E-8051-8130/comp/RADC/ND Dt. 03/08/2020 of Ld.District and Sesseions Judge- cum- Special Judge (P C Act), RADC, New Delhi.*

This matter was listed for hearing on 25.3.2020. In view of the suspension of the regular functioning of the court, the matter was adjourned for 08.4.2020, 06.5.2020, 06.6.2020, 06.7.2020 and thereafter, for today i.e. 06.8.2020 through various orders of adjournment *en bloc* in view of the suspension of the regular functioning of the courts on account of spread of pandemic COVID 19.

This matter is at the stage of PE. However, in terms of the Office Order No. Power/Gaz./RADC/2020/E-7784-7871 dated 30.7.2020, till 14/08/2020, evidence shall be recorded only in ex-parte and uncontested matters where the same is required to be tendered by way of affidavit.

In view of the above, matter stands adjourned for **04.9.2020** for PE.

Scanned signed copy of the order be sent to the Computer branch, RADC

  
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for uploading it on official website. Hard copy of the Order-sheet will be placed on resuming of the regular functioning of courts.



A handwritten signature in blue ink, appearing to read 'Ajay' followed by a flourish, with the date '6/8/2020' written below it.

**(AJAY KUMAR KUHAR)**  
**ASJ/Special Judge (PC Act),**  
**CBI-09 (MPs/MLAs Cases),**  
**RADC, New Delhi: 06.8.2020 (SR)**

AJAY KUMAR KUHAR  
Special Judge (PC Act) CBI-09  
Court No. 502, Fifth Floor  
Rouse Avenue Court Complex  
New Delhi